

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 373/MP/2018

Subject : Petition invoking Section 79(1)(b) and Section 79(1)(f) of the Electricity Act, 2003 read with Regulation 111 of the CERC (Conduct of Business) Regulations, 1999 seeking adjudication of dispute between Petitioner, i.e., BSES Yamuna Power Limited and Damodar Valley Corporation.

Petitioner : BSES Yamuna Power Limited (BYPL)

Respondent : Damodar Valley Corporation (DVC)

Date of Hearing : 9.5.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri Buddya Rananadhan, Advocate, BYPL
Shri Rahul Kinra, Advocate, BYPL
Ms. Meghna Chandra, Advocate, BYPL
Shri Nishant Grover, BYPL
Shri Sunil Kakkar, BYPL

Record of Proceedings

Learned counsel for the Petitioner, BYPL submitted that the present Petition has been filed for issuance of direction to the Respondent, DVC to withdraw the Bill amounting to Rs. 39 crore dated 8.5.2017 and to clarify the methodology employed for apportionment of P&G liability to its various generating stations. Learned counsel further submitted that since the Petitioner was not a beneficiary for FY 2004-09 and power was not scheduled to the Petitioner from Mejia Unit-6 prior to April 2009, it is not liable to pay the charges as claimed by DVC.

2. After hearing the learned counsel for the Petitioner, the Commission admitted the Petition and directed to issue notice to the Respondent.

3. The Commission directed the Petitioner to serve copy of the Petition on the Respondent immediately, if not served already. The Respondent was directed to file its reply by 3.6.2019, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 17.6.2019. The Commission directed the parties that the due date of filing the reply and rejoinder should be strictly complied with. No extension shall be granted for any reason whatsoever.



4. The Petition shall be listed for hearing in due course for which separate notice shall be issued.

By order of the Commission

**sd/-
(T.D. Pant)
Deputy Chief (Legal)**

